

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 4<sup>th</sup> March, 2015  
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 179/2014 & M.A.No.205/2015.	Rashtra Kishan Brigade Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adesh Kr. & Senthil Advs. For the Applicant.  Ms. Savitri Pandey, Adv. For R-1, 5, 6 & 7. Mr. Aviral Saxena, Adv. For R-2. Mr. Sudhir kulshreshtra & Ms. Sushma Singh, Advs. For R-3. Mr. Pradeep Mishra & Mr. D.K.Dhayani, Advs. For R-4. Ms. Reena Singh, AAG U.P., Mr. Himanshu Sharma & Ms. B.P.Sethi, Advs. For R-8.	
<b>FOR HEARING</b>				
2.	Appeal No. 14/2011(T) (M.A No. 563/2013 & M.A No. 592/2014).	Bhagat Singh Kinnar Vs. Ministry of Environment and Forest & ors.	Mr. Anand Sharma, Adv. for Appellant  Mr. Vivek Chib, Adv. for R - 1 Mr. Suranaryana Singh, Adv. for R – 2 to 4. Mr. Aditya Dhawan, Adv. for R – 3 & 4 Mr. Naresh K Sharma, Adv. for R - 5 Mr. Anil Kr. Chandel, Adv. for R – 6 Mr. Avishkar Singhavi, Adv. for R - 7	
3.	Appeal No. 28/2013	Paryavaran Sanrankshan Sangarsh Samiti Lippa Vs. Union of India & Ors.	Mr. Ritwick Dutta, Mr. Rahul Choudhary, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Suranaryana Singh, Adv. for R – 3 & 4.	
4.	Original Application No. 58/2013 (M.A No. 898/2013, M.A No. 216/2014, M.A No. 242/2014, M.A No. 268/2014, M.A No. 339/2014 to M.A No. 341/2014)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant.  Mr. Vivek Kr. Tandon, Adv. for R – 1, 5 & 8 Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Rajiv Bansal, Adv. for R -3 Mr. Vivek K. Tondon, Adv. For R-5 & 8. Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7	

			Mr. Parag Tripathi, Sr. Adv. along with Ms. Manisha, Adv. in M.A No. 16/2014 Mr. B.K. Sood, Adv. in M.A No. 242/2014 & M.A No. 268/2014 Mr. Mohit Arora, Adv. For NBCC	
5.	Original Application NO. 92/2014 (M.A No. 271/2014)	V.K. Kukur & Anr. Vs. Govt. of NCT of Delhi & Ors.	Mr. Ravi Gupta, Sr. Adv. along with Mr. Tanmaya Mehta, Adv. for Applicant.  Mr. V.K. Tandon, Adv. for R - 1 Mr. Sanjay Dewan, Adv. for R – 2	
6.	M.A No. 671/2014 in Original Application No. 94/2014	RavinderYadav Vs. G.N.C.T.D &Ors.	Mr.RavinderYadav, Applicant in person  Mr.Narender Pal Singh, Adv. for DPCC Mr.SanjeevSagar, Adv. for SDMC Mr. V. K. Parashar, Executive. Engineer for PWD, R-3.	

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